

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.18
I.A.No.186/2022 in
C.P.(IB)No.48/BB/2018**

IN THE MATTER OF:

M/s. Vishwas Concrete Pvt. Ltd. ... Petitioner
Vs.
M/s. Pranee Infrastructure Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

The Liquidator : Shri Vinod Sunder Raman
For the Respondent : Shri Shivakumar

ORDER

I.A.No.186/2022:

1. Heard the Ld. Counsel appearing for the Applicant and the Liquidator.
2. The Ld. Counsel for the Applicant requests for physical hearing.
3. List the case on **27.08.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi